

As for the security measures that are to be taken, I have already said that we are taking measures and we are also reviewing the security arrangements and if some defects are found, we will rectify them. These precautions we are taking. We are taking further steps to tighten the security measures and to remove all these important records to places where they could be more safe and could be put in steel almirahs and other places in the nearby building, Sena Bhavan, which is a very shooary building.

12.29 hrs.

#### LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Fifth Report have recommended that leave of absence be granted to the following six Members for the periods indicated against each. The Members concerned are:—

- 
- (1) Shri K. Obul Reddy . . . . . 1st to 20th December, 1977 (Third Session)
  - (2) Shri Keshavrao Dhondge . . . . . 20th February to 10th March, 1978 (Fourth Session).
  - (3) Shri D.K. Borooah . . . . . 6th March to 7th April, 1978 (Fourth Session).
  - (4) Shri K. Raghuramiah . . . . . 20th February to 19th April, 1978 (Fourth Session).
  - (5) Shri Bakin Pertin . . . . . 20th February to 1st April, 1978 (Fourth Session).
  - (6) Shri Kalyan Jain . . . . . 1st to 30th April, 1978 (Fourth Session)
- 

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: The leave is granted. The Members will be informed accordingly.

12-34 hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS FIFTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Fifth Report of the Committee on Public Undertakings on Central Inland Water Transport Corporation—Procurement of Vacuators under mysterious circumstances, Lightering and Stevedoring Operations.

12-32 hrs.

#### PUBLIC ACCOUNTS COMMITTEE SEVENTH REPORT

SHRI KANWAR LAL GUPTA (Delhi Sadar): Sir, I beg to present the Seventh Report of the Public Accounts Committee on paragraphs relating to Valuation of Immovable Properties included in Chapter I of the Report of the Comptroller and Auditor General of India for the years 1973-74 and 1974-75, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes.

#### ESTIMATES COMMITTEE

##### SIXTEENTH REPORT AND MINUTES

SHRI SATYENDRA NARAYAN SINHA (Aurangabad): I beg to present the following Report and Minutes of the Estimates Committee:—

- (1) Sixteenth Report on the Ministry of Energy (Department of Power)—Power.

Bombay Central.

Virar Sector (S.T.)

- (2) Minutes of sittings of the Committee relating to the above Report

Virar section (St.)

families of the victims of this accident.

Immediately on receipt of the information, Medical Relief Vans were rushed to the site from Bombay Central and Valsad stations. After rendering medical aid to the injured at the site, they were removed to various hospitals.

The General Manager accompanied by other Heads of Departments rushed to the site

Minister for Railways, accompanied by Member Traffic, Railway Board has flown to the site of accident.

Ex-gratia payment to the next of kin of the dead and to the injured has been arranged.

The Additional Commissioner of Railway Safety, Western Circle, Bombay, will hold his statutory inquiry into this accident

## COMMITTEE ON GOVERNMENT ASSURANCES

### SECOND REPORT

श्री मृत्युञ्जय प्रसाद (सोवान) . मैं सरकारी घातवासानो मद्दधी समिति का दूसरा प्रतिवेदन प्रस्तुत करता हू ।

12.36 hrs.

### STATEMENT re RAILWAY ACCIDENT ON BOMBAY CENTRAL—VIRAR SECTION OF WESTERN RAILWAY ON 18-4-1978

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): Sir, I regret very much to inform the House that at about 20 07 hours on 18-4-1978, while 537 Down Churchgate-Virar EMU local train was waiting at gate signal of level crossing gate No 36 'B' situated between Naigaon and Vassi Road stations on Bombay Central—Virar mam line automatic double line electrified section on Bombay Division of Western Railway, 7 Down Bombay-Ahmedabad Janata Express came from behind and collided into its rear, resulting in the derailment and telescoping of the two rearmost coaches of the local train.

According to the information so far available, 30 persons have lost their lives and another 60 injured. This House will join me in conveying our heartfelt sympathies to the bereaved

12.40 hrs.

### BUSINESS ADVISORY COMMITTEE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I move the following

"That this House do agree with the Fifteenth Report of the Business Advisory Committee presented to the House on the 18th April, 1978."

MR SPEAKER: Motion Moved:

"That this House do agree with the Fifteenth Report of the Business Advisory Committee presented to the House on the 18th April, 1978"

SHRI VAYALAR RAVI (Chirayinkil) Sir, will you provide dinner when we have to sit so late?

SHRI HARI VISHNU KAMATH (Hoshangabad): Sir, the Minister of Parliamentary Affairs....